

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**

IA-2497/2021 IA-2498/2021 IA-2570/2021 IA-4976/2020  
In  
IB-2976(ND)/2019

**IN THE MATTER OF:**  
Nuvision (Delhi) Pvt. Ltd.  
**Vs.**  
FLPL Logistics Pvt. Ltd.

....**FINANCIAL CREDITOR**

....**RESPONDENT**

**SECTION**  
U/s 7 of IBC, 2016

**Order delivered on 13.08.2021**


**CORAM:**  
**SHRI P.S.N PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**  
For the Appellant : Mr. Sanjeev Sagar, Ms. Nazia Parveen Advocates.  
For the Respondent : Mr. Anil Syal, Advocate.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by  
Hon'ble Members.

Put up on 16.08.2021.

  
**Madhu Narula**  
**Court Officer (Court III)**